

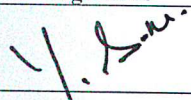

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMNABHA SWAMY- MEMBER JUDICIAL

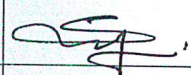
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.10.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA NO. 343/2019 CP(CAA) NO. 576/230/HDB/2018
NAME OF THE COMPANY	Crown Beers India Pvt Ltd (Transferor Co.) & Anheuser Busch Indev India Ltd (Transferee Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. Swyanarayana	Adv.	98498-66556	
Lokum Agency	Adv.	970082008	

Counsel for Respondent(s):

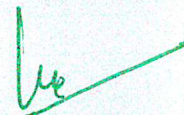
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Suma for T. Sujan Kumar Reddy		9160001431	
Case of RD	Adv.		

ORDER

Counsel for the petitioner present. Counsel for RD present and prayed time for filing report. At request of RD, time is enlarged. Put up the matter on 25.10.2019.



MEMBER TECHNICAL



MEMBER JUDICIAL